

**CORAM : H.H.J. SHRI M. S. AZMI**

**( Court no.1)**

**DATE : 23<sup>rd</sup> November 2020.**

<b>Sr. No</b>	<b>Suit no.</b>	<b>Stage</b>	<b>Next Date</b>
1	SU-4133/13	Arguments	
2	SU-3268/13	Arguments	
3	SU-2546/14	Framing Issues	
4	SU-1170/13	Framing Issues	
5	Stamp No.4599/19	N/M	
6	Stamp No.5161/20	N/M order	
7			
8			
9			

**Sheristedar/ (C.R N0.01)**

**CORAM : H.H.J. SHRI M. S. AZMI**

**( Court no.1)**

**DATE : 24th November 2020. - CIVIL**

<b>Sr. No</b>	<b>Suit no.</b>	<b>Stage</b>	<b>Next Date</b>
1	SU-1288/16	Judgment	
2	SU-993/13	Argument	
3	SU-242/15	Argument	
4	SU-516/17	Argument	
5	SU-795/17	Framing Issue	
6	N/M No.1288/19 in SU-4512/11	N/M order	
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**Sheristedar/ (C.R N0.01)**

**CORAM : H.H.J. SHRI M. S. AZMI**

**( Court no.1)**

**DATE : 24th November 2020. - CRIMINAL**

<b>Sr. No</b>	<b>Session Case no.</b>	<b>Parties Name</b>	<b>Stage</b>	<b>Next Date</b>
1	SC – 93/14	State Mahim P. Stn V/s. Shankar Janappa Karane	Arguments	

**Sheristedar/ (C.R N0.01)**

**CORAM : H.H.J. SHRI M. S. AZMI**

**( Court no.1)**

**DATE : 25<sup>th</sup> November 2020.**

<b>Sr. No</b>	<b>Suit no.</b>	<b>Stage</b>	<b>Next Date</b>
1	SU-9650/90	Judgment	
2	SU-7577/81	Argument	
3	SU-1962/10	Argument	
4	SU-7090/02 along with counter claim 05/14	Argument	
5	SU-2201/16	Framing Issue	
6	SU-2651/16	Framing Issue	
7	Stamp No.5164/20	N/M	
8	Stamp No.3953/20	N/M	
9	Stamp No.4019/20	N/M hearing	

**Sheristedar/ (C.R N0.01)**

**CORAM : H.H.J. SHRI M. S. AZMI**

**( Court no.1)**

**DATE : 26<sup>th</sup> November 2020.**

<b>Sr. No</b>	<b>Suit no.</b>	<b>Stage</b>	<b>Next Date</b>
1	SU-2445/18	Judgment	
2	SU-9797/82	Argument	
3	SU-316/19	Framing Issue	
4	SU-99/13	N/M order	
5	SU-1197/13	N/M order	
6	Stamp No.4355/20	N/M	
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**Sheristedar/ (C.R N0.01)**

**CORAM : H.H.J. SHRI M. S. AZMI**

**( Court no.1)**

**DATE : 27<sup>th</sup> November 2020. -CIVIL**

<b>Sr. No</b>	<b>Suit no.</b>	<b>Stage</b>	<b>Next Date</b>
1	SU-2290/14	Judgment	
2	SU-543/11	Framing Issue	
3	SU-4839/12	Framing Issue	
4	SU-4343/13	Framing Issue	
5	N/M No.3147/19 in SU-2245/19	N/M order	
6	Stamp No.4378/20	N/M order	
7	Stamp No.4532/20	N/M order	
8	Stamp No.4536/20	N/M order	
9			

**Sheristedar/ (C.R N0.01)**

**CORAM : H.H.J. SHRI M. S. AZMI**

**( Court no.1)**

**DATE : 27<sup>th</sup> November 2020. - CRIMINAL**

<b>Sr. No</b>	<b>Session Case no.</b>	<b>Stage</b>	<b>Next Date</b>
1	SC – 983/04	Arguments	
2	SC – 984/04	Arguments	

**Sheristedar/ (C.R N0.01)**